

Doordarshan

Telecast of award winning regional films

2128. SHRI MRUTYUNJAYA NAYAK: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government propose to telecast the regional films which have won the award for being the best films on Doordarshan; and

(b) if so, the names of such films to be telecast in the near future?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (KUMARI GIRIJA VYAS): (a) Doordarshan has been telecasting Award Winning regional language feature films on the National Network of Doordarshan.

(b) The following are the names of regional feature films which have been tentatively scheduled for telecast on the National Network of Doordarshan in the near future:

- (1) Santu Rangili (Gujarati)
- (2) Namma Makkalu (Kannada)
- (3) Chetugu Chinte (Kannada)
- (4) Valarthu Mrugangal (Malayalam)
- (5) Nava Janma (Oriya)
- (6) Udeekan (Punjabi)
- (7) Annayin Anai (Tamil)
- (8) Akash Kusum (Bengali)

Adulteration in Cement in Delhi

2129. SHRI MRUTYUNJAYA NAYAK: Will the PRIME MINISTER be pleased to state:

(a) whether complaints of adulteration in Cement have been received during the last three months in Delhi; and

(b) if so, the number of persons arrested and the action taken by the Government against them?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P. J. KURIEN): (a) and (b) It is reported that during the period 1-5-1991 to 31-7-1991, five cases have been registered by Delhi Police, under the Indian Penal Code/Essential Commodities Act, relating to adulteration of Cement. Eleven persons have been arrested in this regard.

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Industrial Processes developed by CSIR

2130. SHRI RABI RAY: Will the PRIME MINISTER be pleased to state:

(a) whether various industrial processes developed by the Council of Scientific and Industrial Research laboratories have been sold to entrepreneurs;

(b) if so, the details thereof; and

(c) the names of such industries which have gone into production by using such industrial processes and how many of them have rejected these processes after finding them non-viable?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRIMATI MARGARFT ALVA): (a) to (c) Yes, Sir. The processes developed by CSIR laboratories have been licensed to industry. Of these processes around 45% have been productionised. Names of important processes licensed/productionised along with names of industries are given in the statement enclosed. Some of the units availing CSIR technology have subsequently switched over production to other products on account of changed market/economic scenario and altered fiscal conditions.